

ORISSA HIGH COURT

FILING REPORT AS ON :25/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/19058/2026	SUSANTA CHARATI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KASINAGAR /64 /2025) //	AOR20220001558C202600134
2	D-BLAPL/19059/2026 BLAPL/6356/2026	BISWAJIT BEHERA @ PANDEY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHENKANAL TOWN /247 /2025 DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal) CT/0000130/2026	
3	D-BLAPL/19068/2026	SUMIT SAH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /86 /2026) //	
4	D-BLAPL/19070/2026	ARJUN BAG VS STATE OF ODISHA	ABHILASH MISHRA VS	TUREIKELA /173 /2025) //	
5	D-BLAPL/19071/2026	SANTOSH SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /131 /2026) //	
6	D-BLAPL/19086/2026	RANJAN BEHERA @ RANJAN KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /121 /2026) //	
7	D-BLAPL/19087/2026	ALOK @ BISWAJIT NAIK VS STATE OF ODISHA	SANTOSHI BEHERA VS	KAMAKHYANAGAR /162 /2026) //	
8	D-BLAPL/19088/2026	MUNA DIN VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /133 /2023) //	AOD20220003086C202600069
9	D-BLAPL/19089/2026	MANASA @ MANAS KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	JAGANNATHA PRASAD /79 /2026) //	AOR20220001590C202600004
10	D-BLAPL/19091/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JHARSUGUDA /587 /2025) //	
11	D-BLAPL/19092/2026	BASANTA KUMAR BALA @ BASANT KUMAR BAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MAHANGA /86 /2025) //	

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12	D-BLAPL/19093/2026	SAJAN DAS @ BIKRAM DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MAHANGA /74 /2026 () //	
13	D-BLAPL/19094/2026	AYAN NANDI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /169 /2024 () //	
14	D-BLAPL/19095/2026	LIPU @ SUSANTA SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MAHANGA /86 /2025 () //	
15	D-BLAPL/19097/2026	RAJ KUMAR PAL VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /33 /2025 () //	
16	D-BLAPL/19099/2026	BHAGBAN GUNTHA VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	PADWA /5 /2025 () //	
17	D-BLAPL/19100/2026	BIKASH NAG VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /48 /2026 () //	
18	D-BLAPL/19104/2026	LINGA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 () //	
19	D-BLAPL/19106/2026	SAHIL MANDRAJI VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	/ /0 () //	
20	D-BLAPL/19108/2026	SK. KURBAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LALBAG /137 /2026 () //	
21	D-BLAPL/19109/2026	BULA @ AMIT KUMAR SINGH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BASTA /277 /2026 () //	
22	D-BLAPL/19111/2026	KANHU GOPAL DAS ADHIKARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
23	D-BLAPL/19112/2026	NARAYAN NAYAK	LAMBODOR ACHARI	BHANJANAGAR /145 /2026	AOR20220001311C202600056

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19113/2026	MANAS KUMAR DEY	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19114/2026	JITENDRA KUMAR	SANDEEP RAJ PANDA	BARBIL /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19116/2026	RASMI RANJAN NAIK @ RASHMIRANJAN NAIK	SURYAKANTA DWIBEDI	THUAMUL RAMPUR /50 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19117/2026	BABUL NAYAK	GOURAV MOHANTY	KHURDA MODEL /717 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19118/2026	RAJA PATRA	LAMBODOR ACHARI	BUGUDA /806 /2025	AOR20220001311C202600057
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19121/2026	GOPAL ROUT	SUSAMPAD HOTA	ATHGARH /194 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19122/2026	RAMESH ANJANA	ABHISHEK DASH	CYBER CRIME AND ECO. OFFENCE, CUTTACK/2024/00186C202600045	
		VS	VS	()	
		STATE OF ORISSA		//	
31	D-BLAPL/19127/2026	MD. AKBAR	AMIT KUMAR SAHU	KORAPUT GRPS /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19129/2026	SANJIT BHUKTA	SUDHANSU SEKHAR DASH	BOUDH /42 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19135/2026	PRADEEP KUMAR BEHERA	ANSHUMAN PANDA	BASTA /224 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19136/2026	HEMANTA DAS	AMARESH DAS	BHUBAN /240 /2026	
		VS	VS	()	

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35	D-BLAPL/19137/2026	STATE OF ODISHA PIYUSH CHANDRA PADHAN VS	SOUMYA JYOTI BISWAL VS	// ATTABIRA /215 /2024 ()	
36	D-BLAPL/19138/2026	STATE OF ODISHA RUPESH BARIHA VS	AMITAV TRIPATHY VS	// PADAMPUR /198 /2025 ()	
37	D-BLAPL/19139/2026	STATE OF ODISHA JAVAHIR SINGH VS	BIKASH CHANDRA PARIJA VS	// BOLANGIR TOWN /799 /2025 ()	
38	D-BLAPL/19143/2026	STATE OF ODISHA BAIKUNTHANATH BEHERA VS	PRATIK NAYAK VS	// CUTTACK VIGILANCE /4 /2026 ()	
39	D-BLAPL/19148/2026	STATE OF ODISHA(VIG.) SACHIN @ SACHIN GOCHHAYAT VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /95 /2026 ()	
40	D-BLAPL/19149/2026	STATE OF ODISHA RAJA @ RAJ KUMAR JENA VS	BIKASH CHANDRA PARIJA VS	// BOLANGIR TOWN /538 /2025 ()	
41	D-BLAPL/19150/2026	STATE OF ODISHA JAHANARA BEWA VS	GURUPRASAD BEHERA VS	// // ()	AOR20220000925C202600043
42	D-BLAPL/19161/2026	STATE OF ODISHA SARFARAZA ALAM VS	MOHAMMED RIAZ VS	// JODA /54 /2026 ()	
43	D-BLAPL/19171/2026	STATE OF ODISHA MUKESH ORAM VS	SANJUKTA MUNDA VS	// BAREIPALI /195 /2025 ()	AOR20220002621C202600027
44	D-BLAPL/19181/2026	STATE OF ODISHA HAREKRUSHNA HEMBRAM VS	BHABANI SHANKAR DASPARIDA VS	// UDALA /80 /2026 ()	
45	D-BLAPL/19182/2026	STATE OF ODISHA BIBHUNA @ TRILOCHAN MOHAPATRA VS	PRATIK DASH VS	// MARSHAGHAI /226 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/19184/2026	GITANJALI BEHERA VS STATE OF ODISHA	ASHOK SAHOO VS	BHANJANAGAR /400 /2026 () //	
47	D-BLAPL/19185/2026	DUSMANTA NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	INDUASTRIAL,NISA /97 /2026 () //	AOD20240000012C202600197
48	D-BLAPL/19186/2026	KAMLESH NISHAD VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	G.R.P.S.,SAMBALPUR /160 /2025 () //	AOD20240000326C202600005
49	D-BLAPL/19209/2026	TRINATH JENA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /93 /2026 () //	AOD20250001071C202600046
50	D-BLAPL/19210/2026	PATUN KHAN VS STATE OF ODISHA	CHITTA RANJAN BEHERA VS	//0 () //	
51	D-BLAPL/19212/2026	TULARAM DHARUA VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600148
52	D-BLAPL/19213/2026	AMIT KUMAR NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /248 /2026 () //	AOD20240000587C202600116
53	D-CMP/28290/2026	BISIKESAN JENA VS PAGULU JENA	MANOJ KUMAR MOHANTY (2) VS	// () //	
54	D-CMP/28314/2026	DURGA CHARAN BAL VS GAGAN SAHOO	MANAS RANJAN BAUG VS	// () //	AOR20220002374C202600076
55	D-CMP/28356/2026	ANANNYA ANUSUYA NAIK VS BHARAT NATWARLAL VARU	RANJAN KUMAR ROUT VS	// () //	AOR20260000273C202600008
56	D-CMP/28362/2026	GEETA ROY VS BIDESH BARAN ROY	ANKITA MUKHERJI VS	// () //	
57	D-CMP/28372/2026	RAMA KRUSHNA OJHA	Dhananjaya Mund	//	AOR20220001492C202600163

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		VS	VS	()	
		SABITRI OJHA		//	
58	D-CMP/28387/2026	KALAKAR MAJHI	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		GENERAL MANAGER, GUJURAT MINERALS DEVELOPMENT CORPORATION, ANGUL		//	
59	D-CMP/28391/2026	SANJEEB PANDA @ SANJEEB KR. PANDA	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		PANKAJINI DASH		//	
60	D-CMP/28397/2026	RABINDRA BEHERA	MAGA BEHERA	//	
		VS	VS	()	
		AMIYA BEHERA		//	
61	D-CMP/28439/2026	M/S. SHYAM FILING STATION	DURGA PRASAD NANDA (SR.ADV.)	//	
		VS	VS	()	
		M/S. RELIANCE INDUSTRIES LTD., BHUBANESWAR		//	
62	D-CONTC/28266/2026	DEBABRATA BEHERA	ADV.	//	
		VS	VS	()	
		AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER, GANJAM		//	
63	D-CONTC/28269/2026	SWAPNA SAGAR BARIK	ADV.	//	
		VS	VS	()	
		GOVIND MOHAN, SECRETARY TO GOVERNMENT OF INDIA, MINISTRY OF HOME AFFAIRS, NEW DELHI		//	
64	D-CONTC/28274/2026	BIKRAM SWAIN	KURESH PRASAD DASH	//	AOD20250000916C202600015
		VS	VS	()	
		B. PARAMESWARAN, COMMISSIONER CUM SECRETARY SC/ST AND MBC WELFARE DEPTT		//	
65	D-CONTC/28303/2026	PRADEEPA KUMAR MOHANTY	ADV.	//	
		VS	VS	()	
		SUDHAKAR BURGI, I.A.S		//	
66	D-CONTC/28305/2026	CHITTARANJAN BHOI	ADV.	//	
		VS	VS	()	
		BHAGAL SIRKA, ADDL. SEC. TO GOVT. OF WATER RESOURCES, ODISHA		//	
67	D-CONTC/28307/2026	SUKADEV PATRA	ADV.	//	
		VS	VS	()	
		SHALABH GOEL, G M, CENTRAL RAILWAY, MUMBAI		//	
68	D-CONTC/28311/2026	LOKANATH SABAT	ADV	//	AOD20240000714C202600013
		VS	VS	()	

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69	D-CONTC/28312/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SUBASH CHANDRA SAHOO VS	ADV VS	// // 0	AOR20220001297C202600150
70	D-CONTC/28321/2026	ASHISH ISWAR PATIL, COLLECTOR DHENKANAL SUBIJIT DASH VS	SANTOSH KUMAR DWIVEDY VS	// // 0	
71	D-CONTC/28323/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA ITISHREE JENA VS	SANTOSH KUMAR DWIVEDY VS	// // 0	
72	D-CONTC/28355/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA SURESH KUMAR MOHAPATRA VS	SANTOSH KUMAR DWIVEDY VS	// // 0	
73	D-CONTC/28361/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA SABITRI MURMU VS	ADV. VS	// // 0	
74	D-CONTC/28369/2026	KASTURI PANDA, IAS MURALIDHAR MOHANTY VS	SARBESWAR SAHOO VS	// // 0	AOD20220004505C202600075
75	D-CONTC/28370/2026	BIRENDRA KERAKERA IAS PANKAJ KUMAR SAHOO VS	SARBESWAR SAHOO VS	// // 0	AOD20220004505C202600074
76	D-CONTC/28381/2026	DATTATRAYA BHAUSAHEB SHINDHE IAS MOTILAL PATTANAIK VS	SIDDHARTH GOUTAM DAS VS	// // 0	
77	D-CONTC/28384/2026	HEMANT SHARMA, IAS SHYAMANANDA JENA VS	ADV. VS	// // 0	
78	D-CONTC/28390/2026	KIRANDEEP KAUR SAHOTA, IAS NARAYAN JENA VS	ADV. VS	// // 0	
79	D-CONTC/28394/2026	NITYANANDA BARIK, OES, D.E.O., CUTTACK BHAWANI SHANKAR JOSHI VS	ADV. VS	// // 0	
		DR.N.THIRUMALA NAIK, IAS		//	

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80	D-CONTC/28406/2026	NIRMALA KUMAR NATH VS UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FOREST(KL), KHURDA	ADV. VS	// ()	
81	D-CONTC/28409/2026	PRAMOD KUMAR SAHOO VS JAMINI SHADANGI, I.A.S	ADV. VS	// ()	
82	D-CONTC/28417/2026	RAJKISHORE PARIDA VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// ()	
83	D-CONTC/28424/2026	TAPAN KUMAR BEHERA VS NBS RAJPUT, I.A.S	ADV. VS	// ()	
84	D-CONTC/28426/2026	BHAKTA NANDA SAHOO VS NBS RAJPUT, I.A.S	ADV. VS	// ()	
85	D-CONTC/28428/2026	SIBASANKAR PANDA VS NBS RAJPUT, I.A.S	ADV. VS	// ()	
86	D-CONTC/28431/2026	SATISH KUMAR RATH VS NBS RAJPUT, I.A.S	ADV. VS	// ()	
87	D-CONTC/28432/2026	ASIS KUMAR RATH VS NBS RAJPUT, I.A.S	ADV. VS	// ()	
88	D-CONTC/28434/2026	NIPUN KUMAR SWAIN VS NBS RAJPUT, I.A.S	ADV. VS	// ()	
89	D-CONTC/28436/2026	CHANDRAMANI SAHOO VS Aravind Agarwal and another	Madhusudan Sethi VS	// ()	AOR20250001218C202600014
90	D-CRLA/19132/2026	SUSHIL HEMBRAM VS STATE OF ODISHA	CHAKRADHAR SINGH VS	KEONJHAR TOWN /387 /2024 ()	
91	D-CRLA/19206/2026	SITA DEHURI @ RATNI MUKHI	DEBI PRASAD PATTNAIK	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/19074/2026	SANTOSH KUMAR SAHOO	BYOMAKESH TRIPATHY	ATHGARH /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/19098/2026	DIBYA RANJAN AMANTA@DIPU	SAMVIT MOHANTY	ANGUL TOWN /642 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/19103/2026	SUSANTA SAMANTRAY @ KALIA	SANGRAM DALUA	CHANDAKA P.S. /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/19107/2026	MADHUSUDAN BEHERA @ MADHU @ MADHU SUDAN BEHERA	ACHYUTANANDA PATTANAIAK	TIHIDI /197 /2024	AOD20240000586C202600177
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/19115/2026	PRIYARANJAN PANDA	SRINIVAS MOHANTY	ATHGARH /263 /2026	AOD20250000916C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/19123/2026	RATNAKAR KHATUA	SAROJ KUMAR DASH	GONDIA /67 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/19183/2026	BHULAMAN KHETI	ACHYUTANANDA PATTANAIAK	TANGI (KHURDA) /123 /2017	AOD20240000586C202600181
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/19193/2026	SUBHENDU KUMAR BEHERA @ SUBHENDU BEHERA	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /54 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/19199/2026	TILOTTAMA PRADHAN	SANTOSH SAHOO	JAGATPUR /288 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/19079/2026	RASMITA SAHOO @ MOHAPATRA	BIPLABA P.B. BAHALI	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
102	D-CRLMP/19119/2026	AMANAT RASUL KHAN	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600178
		VS	VS	()	

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103	D-CRLMP/19168/2026	SAMINA BEGUM NAMITA LENKA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// //0 ()	
104	D-CRLMP/19188/2026	SOURI KUMAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// ()	AOR20220002710C202600010
105	D-CRLMP/19192/2026	DHARANIDHAR DAS VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// ()	AOR20220002710C202600009
106	D-CRLREV/19064/2026	SANKARSAN JANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// ()	AOD20250001040C202600022
107	D-CRLREV/19124/2026	SUBHASMITA SWAIN VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIMAPADA /375 /2024 ()	
108	D-FAO/28265/2026	RANJITA KUMARI DEVI VS UNION OF INDIA	KARUNAKAR DAS VS	// ()	AOR20220001513C202600005
109	D-FAO/28271/2026	GOPAL CHANDRA BISOI VS UNION OF INDIA	KARUNAKAR DAS VS	// ()	AOR20220001513C202600004
110	D-FAO/28272/2026	AMARENDRA PANDA VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// ()	AOD20230000781C202600011
111	D-FAO/28332/2026	BIRUPAKSHYA TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()	
112	D-FAO/28334/2026	KEDARNATH PAHIL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()	
113	D-ITA/28350/2026	PCIT BHUBANESWAR VS PRASANNA KUMAR SETHY	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	// ()	AOD20220001916C202600008

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114	D-ITA/28351/2026	PCIT, BBSR VS RASHMI RANJAN BEURA	SUBASH CHANDRA MOHANTY,SR.S.C (I.T) VS	// 0 //	AOD20220001916C202600009
115	D-ITA/28352/2026	PCIT, BBSR VS SUDHANSU RANJAN NAYAK	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	// 0 //	AOD20220001916C202600010
116	D-LAA/28263/2026	SPECIAL LAND ACQUISITION OFFICER OF SONEPUR VS RATNAKAR SAHU	SWAYAMBHU MISHRA,A.S.C VS	// 0 //	LOD20240000200C202600204
117	D-LAA/28264/2026	SPECIAL LAND ACQUISITION OFFICER, SONEPUR VS SOMNATH SAHU	SWAYAMBHU MISHRA,A.S.C VS	// 0 //	LOD20240000194C202600208
118	D-LAA/28395/2026	D.G.M. INDIAN OIL CORPORATION LTD., P.R.R.P.L., VS MANOBODHA PUROHIT	SUBASH CHANDRA MOHANTY VS	// 0 //	
119	D-LAA/28404/2026	SPL LAO OF ANANDPUR BARRAGE PROJECT VS DEEPAK KUMAR NAYAK	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202600206
120	D-MACA/28363/2026	M/S. ORIENTAL INSURANCE COMPANY LTD., BHUBANESHWAR VS SUKUTHU JAL	PRAKASH KUMAR MOHANTY VS	// 0 //	
121	D-MACA/28367/2026	M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR VS DILLIP KUMAR NAYAK	PRAKASH KUMAR MOHANTY VS	// 0 //	
122	D-MACA/28383/2026	MENAKA DEI @ SETHI VS RAHAMAT KHAN	DHANESWAR BEHERA VS	// 0 //	
123	D-RPFAM/28315/2026	ITISMITA SAHOO VS ABHIJIT SAHOO	OM SWARUP VS	// 0 //	
124	D-RPFAM/28376/2026	MINAKETAN SAHOO VS RINKY SAHOO @ MENAKA	SAPAN KUMAR LENKA VS	// 0 //	
125	D-RSA/28418/2026	NABIN KUMAR SAHU	GOKULANANDA SAHU	//	

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		VS	VS	()	
		SURAN@SURENDRA SAHU		//	
126	D-RVWPET/28405/2026	TARAMANI MOHAPATRA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		REBATI PALLAI		//	
127	D-TRP(C)/28403/2026	PURABI PANDA	KULDEEP MOHANTY	//	AOD2024000012C202600195
		VS	VS	()	
		SANKET SAGAR DASH		//	
128	D-WA/28261/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000194C202600207
		VS	VS	()	
		UMAKANTA BISWAL		//	
129	D-WA/28262/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	//	LOD20240000200C202600203
		VS	VS	()	
		UMAKANTA BISWAL		//	
130	D-WA/28316/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT	ANASUKE CHENDA	//	LOD20240000194C202600210
		VS	VS	()	
		KARUNAKAR SWAIN		//	
131	D-WA/28345/2026	ADDL CHIEF SECRETARY OF REVENUE AND DISTRICT MANAGEMENT DEPT	TRIDIP DASH	//	LOD20240000200C202600206
		VS	VS	()	
		SATRUGHNA SETHI		//	
132	D-WA/28346/2026	ADDITIONAL CHIEF SECRETARY OF REVENUE AND DISTRICT MANAGEMENT DEPT	ANASUKE CHENDA	//	LOD20240000194C202600211
		VS	VS	()	
		BHAGAT SETHI		//	
133	D-WA/28347/2026	SUBHASHREE ANITA DAS ALIAS MALIK	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600179
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WA/28348/2026	ADDL CHIEF SECRETARY OF R AND DM DEPT	GOVT OF ODISHA	//	LOD20240000172C202600202
		VS	VS	()	
		ABHAYA KUMAR NAYAK		//	
135	D-WA/28349/2026	ADDL CHIEF SECRETARY OF R AND DM DEPT	GOVT OF ODISHA	//	LOD20240000172C202600203
		VS	VS	()	
		GADADHAR DHAL		//	
136	D-WA/28357/2026	PRINCIPAL SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	GOVT OF ODISHA	//	LOD20240000172C202600204
		VS	VS	()	

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137	D-WA/28402/2026	SARAT KUMAR PRADHAN COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS	ANAND KISHOR VS	// // ()	LOD20240000200C202600205
138	D-WA/28437/2026	PRAMOD KUMAR BEHERA COMMISSIONER CUM SECRETARY OF REVENUE AND DISTRICT MANAGEMENT DEPT VS	ANAND KISHOR VS	// // ()	LOD20240000200C202600207
139	D-WP(C)/28258/2026	BINOD CHANDRA PADHI ASHAMANI BEWA VS	RAJJEET ROY VS	// // ()	AOR20220001462C202600065
140	D-WP(C)/28259/2026	UNION OF INDIA SUPERINTENDING ENGINEER, HEAD WORKS DIVISION VS	ANANT KUMAR TA MOHANTY, A.G.A VS	// // ()	LOD20240000194C202600209
141	D-WP(C)/28260/2026	REGIONAL PROVIDENT FUND COMMISSIONER SHIVASHIKA MEKAP VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202600085
142	D-WP(C)/28267/2026	SAMITA PARIDA RAJ KUMAR AGARWALLA VS	AKHAND VS	// // ()	AOD20230000748C202600004
143	D-WP(C)/28268/2026	ODISHA INFORMATION COMMISSION SUCHITRA MANDAL VS	SUNITA SARKAR VS	// // ()	
144	D-WP(C)/28270/2026	THE PRINCIPALS SECY PANCHAYATRAJ DEPT., JAGATSINGHPUR PABITRA MOHAN BHUTIA VS	ANAND PRAKASH DAS VS	// // ()	
145	D-WP(C)/28273/2026	STATE OF ODISHA NARENDRA MALLICK VS	RAMAKANTA NAYAK VS	// // ()	
146	D-WP(C)/28275/2026	ROURKELA INSTITUTE OF NURSING VS	DEVI PRASAD DASH VS	// // ()	AOD20250000901C202600016
147	D-WP(C)/28276/2026	STATE OF ODISHA RAJEEB LOCHAN MAHAPATRA VS	BANSHIDHAR SATAPATHY VS	// // ()	
		STATE OF ODISHA		//	

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148	D-WP(C)/28277/2026	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
149	D-WP(C)/28278/2026	JAYALAL BHOI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
150	D-WP(C)/28279/2026	SNEHALATA NAYAK VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //	
151	D-WP(C)/28280/2026 WP(C)/19322/2026	BABITA KAUDI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
152	D-WP(C)/28281/2026 WP(C)/19289/2026	CHAMPUA LARGE SEIZED MULTIPURPOSE CO-OPERATIVE SOCIETY LIMITED, KEONJHAR VS STATE OF ODISHA	ANVITA PRASAD VS	// 0 //	
153	D-WP(C)/28282/2026 WP(C)/19313/2026	SANTOSINI BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
154	D-WP(C)/28283/2026	NAVIN RAJ VS TPCODL, DHENKANAL	PRASANTA KUMAR SAHOO VS	// 0 //	
155	D-WP(C)/28284/2026	PADMABATI PATTANAİK VS UNION OF INDIA	TUSAR KANTI PRAHARAJ VS	// 0 //	
156	D-WP(C)/28285/2026 WP(C)/19315/2026	LILY PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
157	D-WP(C)/28286/2026	PRITIMANJARI MALLİK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //	
158	D-WP(C)/28287/2026	JYOTSNA MAYEE MAJHI VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //	
159	D-WP(C)/28288/2026	NAMITA BISWAL	PRAVAT CHANDRA MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/28289/2026	NIRANJAN MUDULI	ASIT KUMAR DASH	//	
		VS	VS	()	
		LIFE INSURANCE CORPORATION OF INDIA, MUMBAI		//	
161	D-WP(C)/28291/2026	PRATIMA MAHALIK	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/28292/2026	MANJULATA NAYAK	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/28293/2026	M/S SOUMENDRA KUMAR SAHOO	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600043
		VS	VS	()	
		THE CHIEF COMMISSIONER CT AND GST, ODISHA		//	
164	D-WP(C)/28294/2026	SHREE GOPINATH DEV BIJE	SHRADHA DAS	//	AOR20220004309C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/28295/2026	UNION OF INDIA	ABHISHEK MOHANTY	//	
		VS	VS	()	
		UMESH CHANDRA PANDA		//	
166	D-WP(C)/28296/2026	ANURAG PRAKASH DAS	IN PERSON	//	LOD20260000161C202600002
		VS	VS	()	
		UNION BANK OF INDIA		//	
167	D-WP(C)/28297/2026	UNION OF INDIA	ABHISHEK MOHANTY	//	
		VS	VS	()	
		KAMAL RAJA KHAN		//	
168	D-WP(C)/28298/2026	SUMITRA ROUT	OM SWARUP	//	
		VS	VS	()	
		TAHASILDAR, BARANG TAHASIL OFFICE, CUTTACK		//	
169	D-WP(C)/28299/2026	SANATAN MOHARANA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/28300/2026	SANDHYARANI DAS	AMIT PRASAD BOSE	//	
		VS	VS	()	

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171	D-WP(C)/28301/2026	STATE OF ODISHA SATYAJIT RAUL VS	BIVUDATTA CHALAN VS	// // 0	
172	D-WP(C)/28302/2026	STATE OF ODISHA SANTOSH KUMAR CHEMI VS	AMIT PRASAD BOSE VS	// // 0	
173	D-WP(C)/28304/2026	STATE OF ODISHA M/S. SARASWATI SISHU VIDYA MANDIR, JAJPUR VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
174	D-WP(C)/28306/2026	STATE OF ODISHA SURENDRA CHEMI VS	AMIT PRASAD BOSE VS	// // 0	
175	D-WP(C)/28308/2026	STATE OF ODISHA ABHAYA KUMAR MINZ VS	ASIS MOHANTY VS	// // 0	AOR20220001631C202600173
176	D-WP(C)/28309/2026	STATE OF ODISHA HIMANSHU KUMAR CHEMI VS	AMIT PRASAD BOSE VS	// // 0	
177	D-WP(C)/28310/2026	STATE OF ODISHA DIPTYMAYEE MOHANTY VS	JAGABANDHU SAHU VS	// // 0	AOR20220001487C202600092
178	D-WP(C)/28313/2026	STATE OF ODISHA RANJAN KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
179	D-WP(C)/28317/2026	STATE OF ODISHA DEBARAJ PATRA VS	ASHWINI KUMAR DAS VS	// // 0	
180	D-WP(C)/28318/2026	STATE OF ODISHA ROHIT SWAIN VS	DIPTI RANJAN BHOKTA VS	// // 0	
181	D-WP(C)/28319/2026	COLLECTOR, CUTTACK PRIYANATH PATI VS	ALOK KUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/28320/2026	ASKA CENTRAL MULTIPURPOSE CO-OPERATIVE SOCIETY, BHOJENDRAM VS BERHAMPUR MUNICIPAL CORPORATION, GANJAM	CHITMOHAN DASH	// () //	
183	D-WP(C)/28322/2026	KABIRAJ SWAIN VS BHUBANESWAR MUNICIPAL CORPORATION	AYUSH KHANDELWAL VS	// () //	AOD20240000186C202600044
184	D-WP(C)/28324/2026	DAMBARU PANGI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
185	D-WP(C)/28325/2026	AJAYA KUMAR RAYAGURU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
186	D-WP(C)/28326/2026	RANJAN KUMAR DEHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
187	D-WP(C)/28327/2026	BISHESWAR DASH VS THE HONBLE CHIEF MINISTER OF ODISHA, GOVT OF ODISHA , BHUBANESWAR	VS	// () //	
188	D-WP(C)/28328/2026	SRIKANTA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
189	D-WP(C)/28329/2026	M/S.KRISHNA PROPERTIES DEVELOPERS PVT., LTD. VS STATE OF ODISHA	ANURAJ SARANGI VS	// () //	
190	D-WP(C)/28330/2026	BINOD KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
191	D-WP(C)/28331/2026	SATYANARAYAN PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //	AOD20220001927C202600083
192	D-WP(C)/28333/2026	V.RAMADEVI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //	
193	D-WP(C)/28335/2026	SAMIR RANJAN PATEL	TRILOCHAN DASH	//	AOR20220002374C202600077

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/28336/2026	R M ORE AND METAL TRADING LLP, BHUBANESWAR	RAILAZA NANDAN DAS	//	
		VS	VS	0	
		ORISSA MINING CORPORATION, BHUBANESWAR		//	
195	D-WP(C)/28337/2026	PADMAN SAHU	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/28338/2026	DEBABRATA MOHANTY	MD. GOLAM MADANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/28339/2026	SAKUNTHALA SAHU	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/28340/2026	ABHIJEET MAHAPATRA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
199	D-WP(C)/28341/2026	BIRAKISHORE SAHU	MD. GOLAM MADANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/28342/2026	GAGAN KUMAR BISWAL	MD. GOLAM MADANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/28343/2026	SUBASINI SAMAL	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		T.P.PARADEEP TRANSMISSION LTD, BHUBANESWAR		//	
202	D-WP(C)/28344/2026	ANUPAMA DAS	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/28352/2026	NIBASH SWAIN	DIPTIMAYEE LENKA	//	AOD20240000324C202600005
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/28353/2026	BABITA MOHANTA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	

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205	D-WP(C)/28354/2026	STATE OF ODISHA MAHADEBA RATHA VS	SANGRAM JENA VS	// // 0	
206	D-WP(C)/28357/2026	STATE OF ODISHA HARAPRIYA PATEL VS	TRILOCHAN DASH VS	// // 0	AOR20220002374C202600078
207	D-WP(C)/28358/2026	STATE OF ODISHA SALIL RANJAN PATEL VS	TRILOCHAN DASH VS	// // 0	AOR20220002374C202600079
208	D-WP(C)/28359/2026	STATE OF ODISHA DR.NARASINGHA SABAT VS	SANGRAM JENA VS	// // 0	
209	D-WP(C)/28360/2026	STATE OF ODISHA M/S.NM MANAGEMENT SERVICES, BHUBANESWAR MIHIR KANTA RATH VS	VS	// // 0	
210	D-WP(C)/28364/2026	STATE OF ODISHA LIPU KUMAR MALL VS	MIHIR KANTA RATH VS	// // 0	
211	D-WP(C)/28365/2026	STATE OF ODISHA AMAR KUMAR PATRA VS	ROUNAK PANDA VS	// // 0	
212	D-WP(C)/28366/2026	STATE OF ODISHA M/S. ADHIKARY BROS CONSTRUCTION, GAJAPATI VS	MANAS ANKIT BOHIDAR VS	// // 0	
213	D-WP(C)/28368/2026	THE COMMISSIONERATE, CT AND GST, ODISHA, CUTTACK V.PARVATHI VS	DURGA PRASAD PANIGRAHI VS	// // 0	
214	D-WP(C)/28371/2026	STATE OF ODISHA SHAIK MADENABIBI VS	DURGA PRASAD PANIGRAHI VS	// // 0	
215	D-WP(C)/28373/2026	STATE OF ODISHA BHAGABAN @ KANDURI SUAR VS	ANSHURAM MISHRA VS	// // 0	
		SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, BHUBANESWAR		//	

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216	D-WP(C)/28374/2026	PRABINO KUMAR PATRO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
217	D-WP(C)/28375/2026	SUJIT KUMAR NANDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //	AOR20220001303C202600032
218	D-WP(C)/28377/2026	PANCHANAN BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	AOD20240000586C202600180
219	D-WP(C)/28378/2026	M/S.KRISHIK INFRASTRUCTURE DEVELOPERS PVT. LTD. VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	MD. ABUBAKAR RAHMAN VS	// 0 //	
220	D-WP(C)/28379/2026	BINOD BIHARI NAYAK VS STATE OF ODISHA	PRASANNA KUMAR ROU TRAY VS	// 0 //	
221	D-WP(C)/28380/2026	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
222	D-WP(C)/28382/2026	JIBAN BALLAV MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR ROU TRAY VS	// 0 //	
223	D-WP(C)/28385/2026	M/S. SWAPNESWAR COLLEGE OF NURSING (UNDER VS STATE OF ODISHA	SHREERAM SHEDUCATIONAL TRUST), KANDHAMAL VS	// 0 //	
224	D-WP(C)/28386/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
225	D-WP(C)/28388/2026	HIMANSHU KUMAR CHEMI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
226	D-WP(C)/28389/2026	SANTOSH CHEMI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
227	D-WP(C)/28392/2026	SIVASIS MOHANTY	AMITAV TRIPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/28393/2026	JALADHAR SAHOO	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/28396/2026	M/S.ANANYA ACADEMY OF MEDICAL STUDIES, (UNDER THE DAWH FOUNDATION TRUST),CUTTACK		//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/28398/2026	WAZID KHAN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/28399/2026	CHITTARANJAN PILLA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/28400/2026	LAXMI NARAYANA PADHI	LAXMI NRUSINGHA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/28401/2026	BIJAY KUMAR SAHOO	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		DIRECTOR OF ESTATE, GENERAL ADMINISTRATION DEPARTMENT, BHUBANESWAR		//	
234	D-WP(C)/28407/2026	SK.S ARIF HUSSAIN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/28408/2026	REENA ROUT	SRITAM KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/28410/2026	PUSPALATA NAYAK	LALITENDU MISHRA	//	AOR20220001610C202600045
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/28411/2026	PRAKASH CHEMI	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/28412/2026	CHUDAMANI PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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239	D-WP(C)/28413/2026	STATE OF ODISHA ANKURA @ ANKURA CHARAN SAHOO VS	SUKANTA KUMAR NAYAK VS	// // ()	
240	D-WP(C)/28414/2026	STATE OF ODISHA BABAJI CHARAN BISWAL VS	KUNAL KUMAR SWAIN VS	// // ()	
241	D-WP(C)/28415/2026	STATE OF ODISHA HIMANSHU KUMAR CHEMI VS	AMIT PRASAD BOSE VS	// // ()	
242	D-WP(C)/28416/2026	STATE OF ODISHA SURYAKANTA SAHOO VS	GOUTAM KUMAR ACHARYA VS	// // ()	
243	D-WP(C)/28419/2026	STATE OF ODISHA RABINDRA KUMAR SAHU VS	ASHOK KUMAR SARANGI VS	// // ()	
244	D-WP(C)/28420/2026 WP(C)/19342/2026	STATE OF ODISHA IN RE-COMPLIANCE WITH THE DIRECTIONS ISSUED BY THE SUPREME COURT IN SUO MOTU WPC NO. 5 OF 2025 VS	VS	// // ()	
245	D-WP(C)/28421/2026	STATE OF ODISHA SUSANTA KUMAR MANDAL VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202600065
246	D-WP(C)/28422/2026	STATE OF ODISHA CHINMAYEE BISWAL VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202600147
247	D-WP(C)/28423/2026	STATE OF ODISHA CHANDRA GOND VS	ARJUNA CHARANA BEHERA VS	// // ()	
248	D-WP(C)/28425/2026	STATE OF ODISHA NIHAR KANTA BISWAL VS	SUBHADUTTA ROURAY VS	// // ()	
249	D-WP(C)/28427/2026	STATE OF ODISHA MADHUSUDAN SETHY VS	MD. GOLAM MADANI VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/28429/2026	SUBRAT KUMAR BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE, BALASORE	PRAFULLA KUMAR MOHAPATRA VS	// ()	
251	D-WP(C)/28430/2026	PADMINI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
252	D-WP(C)/28433/2026	HUSNARA BEGUM VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
253	D-WP(C)/28435/2026	ARATI BAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
254	D-WP(C)/28438/2026	RAJAT KUMAR MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
255	D-WP(C)/28440/2026	TRIBENI BAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
256	D-WP(C)/28441/2026	AJAYA KUMAR SAHOO VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202600066
257	D-WP(C)/28442/2026	KUMUDA BANDHU DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// ()	AOR20230000034C202600009
258	D-WP(C)/28443/2026	SUMITRA SABAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
259	D-WP(C)/28444/2026	SMITA MALLICK VS OIL INDIA LIMITED	Rajjeet Roy VS	// ()	AOR20220001462C202600067
260	D-WP(C)/28445/2026	KALYANI SABAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
261	D-WP(C)/28446/2026	NITYANANDA BEHERA	PRAVASH CHANDRA JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/28447/2026	ARUN KUMAR CHAND	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/28448/2026	MONALISA SAHU	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/28449/2026	RAMA RANJAN JENA	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/28450/2026	DHIRENDRA CHAND	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WPCRL/19069/2026	TAPAN DAS	PARSURAM PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/19057/2026	DEEPAK BARIK	CHITTA RANJAN PATTNAIK	KHANTAPADA /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/19060/2026	NILIMARANI PATRA	GYANA RANJAN MAHAPATRA	CHANDAKA P.S. /255 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/19061/2026	ROCKY CHAND SENAPATI @ ROCKY SENPATI	JOGESH CHANDRA JENA	KHANDAGIRI P.S. /601 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/19062/2026	UMAKANTA ROUT	JAYANTA KUMAR MAJHI	//0	
		VS	VS	()	
		UNION OF INDIA (RAILWAY DEPT.)		//	
271	D-ABLAPL/19063/2026	SOHAN SATYAJIT SAMAL @ GUDU SAMAL	ANUGRAHA NARAYAN SAMANTARAY	DHENKANAL SADAR /539 /2026	AOD20250001040C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/19065/2026	MIHIR KUMAR BINDHANI	JAYANTA KUMAR MAJHI	BERHAMPUR /146 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/19066/2026	STATE OF ODISHA CHANDAN DAS VS	JAYANTA KUMAR MAJHI VS	// REMUNA /121 /2026 ()	
274	D-ABLAPL/19067/2026	STATE OF ODISHA ABDUL MAJID KHAN VS	AJIT KUMAR RAUT VS	// JAJPUR SADAR /40 /2023 ()	
275	D-ABLAPL/19072/2026	STATE OF ODISHA LAXMIDHAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
276	D-ABLAPL/19073/2026	STATE OF ODISHA PURUSOTTAM PAITAL VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
277	D-ABLAPL/19075/2026	STATE OF ODISHA LOKANATH DAS VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
278	D-ABLAPL/19076/2026	STATE OF ODISHA ANITA PARIDA VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
279	D-ABLAPL/19077/2026	STATE OF ODISHA GANGADHAR NAYAK VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
280	D-ABLAPL/19078/2026	STATE OF ODISHA SUBODH SWAIN VS	SATYABRATA DASH VS	// JENAPUR /147 /2026 ()	
281	D-ABLAPL/19080/2026	STATE OF ODISHA SUMANT KUMAR MOHAPATRA VS	KABIRAJ PRADHAN VS	// ITAMATI /221 /2026 ()	
282	D-ABLAPL/19081/2026	STATE OF ODISHA DURGA CHARAN PRADHAN VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /474 /2026 ()	
283	D-ABLAPL/19082/2026	STATE OF ODISHA LALAT KUMAR PANDIT @ KALIA @ LALIT VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// CHANDAPUR /111 /2023 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/19083/2026	SURENDRA KUMAR SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	ITAMATI /221 /2026 () //	
285	D-ABLAPL/19084/2026	PRASANTA KUMAR ROUTRAY @ SUDHANSHU @ GABIRAJ PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /279 /2026 () //	
286	D-ABLAPL/19085/2026	ASAF ALI KHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TALCHER TOWN /680 /2026 () //	
287	D-ABLAPL/19090/2026	ASHWINI KUMAR PADHI VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	ODAGAON /88 /2026 () //	
288	D-ABLAPL/19096/2026	D. DALIA VS STATE OF ODISHA	SATYABRATA SUTAR VS	CUTTACK SADAR /220 /2026 () //	
289	D-ABLAPL/19101/2026	SNEHASISH DAS VS STATE OF ODISHA	HARAPRASAD PANDA VS	SPECIAL CRIME UNIT /11 /2024 () //	
290	D-ABLAPL/19102/2026	ANJUA MALIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PATTAMUNDAI /241 /2026 () //	
291	D-ABLAPL/19105/2026	HEMANTA PRADHAN @ TUKUNA VS State Of Odisha	SUSANTA KUMAR BARAL VS	ATHGARH /257 /2026 () //	AOR20220001297C202600149
292	D-ABLAPL/19110/2026	SADANANDA NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANTALA /222 /2021 () //	
293	D-ABLAPL/19120/2026	BABLU BARIK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SUNDARGARH SADAR /263 /2026 () //	
294	D-ABLAPL/19125/2026	SK. SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /361 /2026 () //	
295	D-ABLAPL/19126/2026	RANJAN DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /400 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/19128/2026	ARUNA NAIK @ ARUN KUMAR NAIK	JULU KHANSAMA	KUNDHEIGOLA /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/19130/2026	AJU @ AJAYA JANI	AMIT KUMAR SAHU	KAKIRIGUMMA /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/19131/2026	CHINMAYA RANJAN SAHOO	DIPANKAR ACHARYA	PARLAKHEMUNDI /257 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/19133/2026	BISWABHUSAN SAHOO	LOKESH GOURAV MOHARANA	MAHILA P.S.(BBSR) /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/19134/2026	BIBHUTI BHUSAN ACHARYA @ TUNA	SOUMYA RANJAN DAS	UDITNAGAR /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/19140/2026	SHAKTIPADA GAIN	UMESH CHANDRA DORA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/19141/2026	VALLAMCHITTI MANIKANTA @ MANI	ASHOK DAS	PARLAKHEMUNDI /84 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/19142/2026	KUNA SAHU	ASHOK DAS	SONEPUR /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/19144/2026	KANHA DALAI @ DALEI	BIKASH CHANDRA PARIJA	BADACHANA /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/19145/2026	ANNAPURNA DAS	JAYANTA KUMAR MAJHI	BALIAPAL /296 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/19146/2026	DALLI SAHOO	RONIT GHOSH	KANIHA /116 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/19147/2026	STATE OF ODISHA SUBRATA KUMAR MALLIK @ SUBRAT KUMAR TANMANORANJAN DAS VS	MANORANJAN DAS VS	// DHENKANAL TOWN /56 /2026 ()	AOR20220000053C202600049
308	D-ABLAPL/19151/2026	STATE OF ODISHA SANJAYA KUMAR PARIDA @ SANJAY PARIDA VS	MRUTYUNJAYA MAHARANA VS	// GOLANTHARA (BERHAMPUR) /275 /2025 ()	AOR20220002077C202600018
309	D-ABLAPL/19152/2026	STATE OF ODISHA PURNA CHANDRA NAYAK VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /208 /2026 ()	
310	D-ABLAPL/19153/2026	STATE OF ODISHA BITU RAO VS	RAJAT KUMAR PANDA VS	// JHIRPANI P.S. /89 /2026 ()	
311	D-ABLAPL/19154/2026	STATE OF ODISHA SUSHANTA MAHALIK VS	JAYANTA KUMAR MAJHI VS	// Bamapada (Industrial Area) /198 /2026 ()	
312	D-ABLAPL/19155/2026	STATE OF ODISHA CHANDAN CHHATRIA VS	RAJAT KUMAR PANDA VS	// JHIRPANI P.S. /89 /2026 ()	
313	D-ABLAPL/19156/2026	STATE OF ODISHA BIBEK KUMAR DAS VS	BHABANI SHANKAR DASPARIDA VS	// BARIPADA TOWN /334 /2026 ()	
314	D-ABLAPL/19157/2026	STATE OF ODISHA AMIT NAG VS	RAJAT KUMAR PANDA VS	// JHIRPANI P.S. /89 /2026 ()	
315	D-ABLAPL/19158/2026	STATE OF ODISHA RINKU DUARI VS	ASHOK KUMAR PRADHAN VS	// BHANJANAGAR /436 /2026 ()	AOR20220001590C202600005
316	D-ABLAPL/19159/2026	STATE OF ODISHA ROSHAN BADAIAK VS	RAJAT KUMAR PANDA VS	// JHIRPANI P.S. /89 /2026 ()	
317	D-ABLAPL/19160/2026	STATE OF ODISHA RAGHU @ RAGHUMANI DEEP VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// LOISINGHA(BOLANGIR) /120 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/19162/2026	BAYA @ SARAT BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 () //	
319	D-ABLAPL/19163/2026	ARJUN SINGH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /298 /2026 () //	
320	D-ABLAPL/19164/2026	JULI @ SASMITA MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /174 /2025 () //	
321	D-ABLAPL/19165/2026	KASIA @ KASHINATH PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /134 /2026 () //	
322	D-ABLAPL/19166/2026	MOHAN KUMAR PARIDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /544 /2024 () //	AOR20220001736C202600146
323	D-ABLAPL/19167/2026	CHAKA NAYAN PADHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /57 /2026 () //	
324	D-ABLAPL/19169/2026	RAJESH KUMAR JENA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /288 /2026 () //	
325	D-ABLAPL/19170/2026	BIKASH CHANDRA DAS VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CANTONMENT ROAD /85 /2026 () //	
326	D-ABLAPL/19172/2026	AKSHAYA KUMAR SAHU @ AKSHAYA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	KAKATAPUR /216 /2024 () //	
327	D-ABLAPL/19173/2026	SATYABADI BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	PATKURA /120 /2026 () //	
328	D-ABLAPL/19174/2026	GOBINDA PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /207 /2026 () //	
329	D-ABLAPL/19175/2026	SK.MIAJAN	AMULYA RATNA PANDA	JALESWAR /323 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/19176/2026	STATE OF ODISHA DEEPAK KUMAR DAS	SITIKANT MISHRA	// TANGI /319 /2025	
		VS	VS	()	
331	D-ABLAPL/19177/2026	STATE OF ODISHA SK.DILJAN	AMULYA RATNA PANDA	// JALESWAR /323 /2026	
		VS	VS	()	
332	D-ABLAPL/19178/2026	STATE OF ODISHA SANDEEP RANJAN NAYAK	BEDA PRAKASH PANDA	// JODAPADAR /163 /2025	
		VS	VS	()	
333	D-ABLAPL/19179/2026	STATE OF ODISHA DWIJABAR @ DURYODHAN KANDI	HRUDANANDA MOHAPATRA	// KONARK /152 /2026	
		VS	VS	()	
334	D-ABLAPL/19180/2026	STATE OF ODISHA SK RUPACHAND @ RUPCHAND	AMULYA RATNA PANDA	// JALESWAR /323 /2026	
		VS	VS	()	
335	D-ABLAPL/19187/2026	STATE OF ODISHA THANA SUNDAR SAHU	SUBHAM AGRAWAL	// KEGAON /234 /2025	AOR20220001380C202600012
		VS	VS	()	
336	D-ABLAPL/19189/2026	STATE OF ODISHA SALIM KHAN	PRASANT KUMAR BARIK	// PURUNABAZAR /155 /2026	
		VS	VS	()	
337	D-ABLAPL/19190/2026	STATE OF ODISHA BRUSHABA RANA @ BRUSHBA	KULDEEP MOHANTY	// PHIRINGIA /233 /2023	AOD20240000012C202600196
		VS	VS	()	
338	D-ABLAPL/19191/2026	STATE OF ODISHA BIBEKANANDA DAS	KAILASH CHANDRA SAHOO	// TIRTOL /296 /2026	
		VS	VS	()	
339	D-ABLAPL/19194/2026	STATE OF ODISHA AJIT KUMAR SASMAL	SANJIB KUMAR BHANJADEO	// BUGUDA /286 /2026	
		VS	VS	()	
340	D-ABLAPL/19195/2026	STATE OF ODISHA SK. MAFIZUR REHEMAN	SMRUTI RANJAN ROUT	// LALBAG /212 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/19196/2026	STATE OF ODISHA JOGI SASMAL VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /163 /2011 ()	
342	D-ABLAPL/19197/2026	STATE OF ODISHA MIR RAJESH ALI VS	PRASHANTA KUMAR NAYAK VS	// BHADRAK TOWN /342 /2026 ()	
343	D-ABLAPL/19198/2026	STATE OF ODISHA PAPUNI @ ASHIRBAD JENA VS	BIRAJA PRASAD NANDA VS	// ASTARANGA /119 /2025 ()	
344	D-ABLAPL/19200/2026	STATE OF ODISHA JAGANNATH PANDA VS	DEEPAK PANDA VS	// PURI TOWN /381 /2026 ()	
345	D-ABLAPL/19201/2026	STATE OF ODISHA PRIYABRATA MOHAPATRA VS	HARAPRASAD PANDA VS	// PURI TOWN /382 /2026 ()	
346	D-ABLAPL/19202/2026	STATE OF ODISHA LITU @ MIHIRA NAYAK VS	BIJAYA KUMAR RAGADA VS	// NIALI /69 /2022 ()	AOD20220004577C202600049
347	D-ABLAPL/19203/2026	STATE OF ODISHA RANJEET KUMAR SAHOO @ RANJIT VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
348	D-ABLAPL/19204/2026	STATE OF ODISHA SUNILA KUMAR SETHI VS	SHRADHASHREE ROUTRAY VS	// RAYAGADA TOWN /304 /2025 ()	
349	D-ABLAPL/19205/2026	STATE OF ODISHA TANKADHAR BISHI VS	JITENDRA SAMANTARAY VS	// KESINGA /181 /2022 ()	
350	D-ABLAPL/19207/2026	STATE OF ODISHA KAILAS BEHERA @ HARENDRA BEHERA VS	KISHORE KUMAR MISHRA VS	// / / ()	AOD20250000498C202600052
351	D-ABLAPL/19208/2026	STATE OF ODISHA LITU @ MIHIRA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// NIALI /60 /2022 () //	AOD20220004577C202600050

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/19211/2026	NAKUL DAS VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202600066
353	D-CONTC(CP)/16/2008 CONTC(CP)/16/2008	BASANTA KUMAR BEHERA VS ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, ODISHA	M/S P.K. MOHAPATRA VS	// () //	
354	D-CONTC(CP)/178/1999 CONTC(CP)/178/1999	ABHIMANYU PARIDA VS SIMANCHALA NAYAK, ASSISTANT SOIL CONSERVATION OFFICER, PARALAKHEMUNDI, GAJAPATI	M/S A. RATH, S.P. RATH, P.K. SINHA, R. RATH VS	// () //	
355	D-CONTC(CP)/424/1999 CONTC(CP)/424/1999	PURNA CHANDRA NAYAK VS ASHOK KUMAR K. MEENA, IAS, COLLECTOR-CUM-MAGISTRATE, KANDHAMAL	M/S SURYA NARAYAN DAS VS	// () //	

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MISC CASES FILED on :25/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTC(CP)/424/1999 CONTC(CP)/424/1999	PURNA CHANDRA NAYAK MP	M/S SURYA NARAYAN DAS	1/2026
2	D-ARBP/38/2019 ARBP/38/2019	SANJAY LOHIA MP	JATINDRA KUMAR MOHAPATRA	2/2026
3	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	28/2026
4	D-CRLMP/19079/2026 CRLMP/ /	RASMITA SAHOO @ MOHAPATRA MP	BIPLABA P.B. BAHALI	163/2026
5	D-CRLMP/19119/2026 CRLMP/ /	AMANAT RASUL KHAN MP	ACHYUTANANDA PATTANAIAK	164/2026
6	D-CRLMP/36976/2025 CRLMP/791/2026	BIJAYA KUMAR MALLIK MP	SAROJ KUMAR SWAIN	165/2026
7	D-LAA/28263/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER OF MP	SSONERMBHU MISHRA,A.S.C	209/2026
8	D-LAA/28263/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER OF MP	SSONERMBHU MISHRA,A.S.C	210/2026
9	D-LAA/28263/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER OF MP	SSONERMBHU MISHRA,A.S.C	211/2026
10	D-LAA/28264/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SSONERMBHU MISHRA,A.S.C	212/2026
11	D-LAA/28264/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SSONERMBHU MISHRA,A.S.C	213/2026
12	D-LAA/28264/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SSONERMBHU MISHRA,A.S.C	214/2026
13	D-LAA/38/2022 LAA/38/2022	SWARNALATA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	215/2026
14	D-LAA/39/2022 LAA/39/2022	BABAJI CHARAN BEHERA MP	SUBHRANSU BHUSAN MOHANTY	216/2026
15	D-LAA/40/2022 LAA/40/2022	ARUN KUMAR BEHERA MP	SUBHRANSU BHUSAN MOHANTY	217/2026
16	D-LAA/41/2022 LAA/41/2022	BANAMALI BEHERA MP	SUBHRANSU BHUSAN MOHANTY	218/2026
17	D-LAA/42/2022 LAA/42/2022	ARUN KUMAR BEHERA MP	SUBHRANSU BHUSAN MOHANTY	219/2026
18	D-LAA/43/2022 LAA/43/2022	ARUN KUMAR BEHERA MP	SUBHRANSU BHUSAN MOHANTY	220/2026
19	D-LAA/44/2022 LAA/44/2022	BABAJI CHARAN BEHERA MP	SUBHRANSU BHUSAN MOHANTY	221/2026
20	D-LAA/45/2022 LAA/45/2022	BABAJI CHARAN BEHERA MP	SUBHRANSU BHUSAN MOHANTY	222/2026
21	D-LAA/46/2022 LAA/46/2022	PURNA CHANDRA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	223/2026
22	D-LAA/47/2023 LAA/47/2023	ARUN KUMAR BEHERA MP	SUBHRANSU BHUSAN MOHANTY	224/2026
23	D-RPFAM/28315/2026 RPFAM/ /	ITISMITA SAHOO MP	OM SWARUP	255/2026
24	D-RPFAM/15029/2026 RPFAM/ /	SABBU AGRAWAL MP	ANSHUMAN PANDA	256/2026
25	D-RPFAM/28376/2026 RPFAM/ /	MINAKETAN SAHOO MP	SAPAN KUMAR LENKA	257/2026
26	D-RVWPET/26538/2026	RAJASHREE GAJENDRA	ADV.	

	RVWPET/152/2026	MP		290/2026
27	D-MATA/872/2025 MATA/75/2025	APARAJITA DEEP MANNA MP	BIBHU PRASAD MOHANTY	362/2026
28	D-CONTC/11371/2025 CONTC/1434/2025	PRAKASH KUMAR GHADAI MP		403/2026
29	D-CONTC/15341/2025 CONTC/2018/2025	DR. DURGA SANKAR DASH MP		404/2026
30	D-CONTC/37447/2024 CONTC/6511/2024	MANORANJAN SATPATHY MP		405/2026
31	D-CONTC/37447/2024 CONTC/6511/2024	MANORANJAN SATPATHY MP		406/2026
32	D-CONTC/24904/2024 CONTC/4595/2024	ALAMASETY DASARATHY MP		407/2026
33	D-CONTC/41921/2025 CONTC/4887/2025	SURENDRANATH MAHAPATRA MP		408/2026
34	D-CONTC/37438/2024 CONTC/6494/2024	DHARANIDHAR BARIK MP	BASUDEV BARIK	409/2026
35	D-CONTC/15720/2024 CONTC/2713/2024	UJJWAL CHANDRA KAR MP	M/S. PRASANTA KUMAR MISHRA	410/2026
36	D-BLAPL/12506/2026 BLAPL/ /	RASMI @ RASHMI RANJAN NAIK MP	MANOJ KUMAR PANDA	481/2026
37	D-BLAPL/19059/2026 BLAPL/6356/2026	BISWAJIT BEHERA @ PANDEY MP	SUSANTA KUMAR BARAL	482/2026
38	D-BLAPL/19040/2026 BLAPL/ /	LITENDRA BEHERA MP	DEEPAK RANJAN PARIDA	483/2026
39	D-BLAPL/17423/2026 BLAPL/ /	SUKHARANJAN MANDAL @ SUKHA @ SUSHAMA MP	SUSHAMA MOHAR	484/2026
40	D-BLAPL/19149/2026 BLAPL/ /	RAJA @ RAJ KUMAR JENA MP	BIKASH CHANDRA PARIJA	485/2026
41	D-CRLREV/16059/2026 CRLREV/400/2026	HADIBANDHU DAS MP	NIRANJAN LENKA	713/2026
42	D-CRLREV/19124/2026 CRLREV/ /	SUBHASHMITA SWAIN MP	KARUNAKAR GAYA	714/2026
43	D-CRLREV/37834/2024 CRLREV/725/2024	BIDHUBHUSAN NAYAK MP	PRATIK DASH	715/2026
44	D-FAO/28272/2026 FAO/ /	AMARENDRA PANDA MP	AKASH KUMAR BORAL	999/2026
45	D-FAO/28332/2026 FAO/ /	BIRUPAKSHYA TRIPATHY MP	MAHENDRA KUMAR SAHOO	1000/2026
46	D-FAO/28334/2026 FAO/ /	KEDARNATH PAHIL MP	MAHENDRA KUMAR SAHOO	1001/2026
47	D-FAO/182/2019 FAO/182/2019	PRAHALAD KU.GIRI MP		1002/2026
48	D-FAO/182/2019 FAO/182/2019	PRAHALAD KU.GIRI MP	DEEPAK RANJAN SUNDARAY	1003/2026
49	D-ABLAPL/11762/2026 ABLAPL/5203/2026	ABDUL MAJID KHAN MP		1076/2026
50	D-ABLAPL/10954/2026 ABLAPL/4477/2026	BHIKARI @ BIKRAM PRADHAN MP		1077/2026
51	D-ABLAPL/5987/2026 ABLAPL/2593/2026	BABUL @ SANJEEB KUMAR ROUT MP		1078/2026
52	D-ABLAPL/3344/2026 ABLAPL/1469/2026	SK SAHIL ALI @ SAHIL ALI @ RAJA MP		1079/2026
53	D-ABLAPL/16137/2026 ABLAPL/6533/2026	RASHMIRANJAN BASTIA @ RUNU MP		1080/2026
54	D-ABLAPL/11695/2026 ABLAPL/4697/2026	TRINATH KURMI MP		1081/2026
55	D-ABLAPL/13564/2026 ABLAPL/5359/2026	SIDHANT BEHERA @ BABU MP		1082/2026
56	D-ABLAPL/13090/2026 ABLAPL/5334/2026	HEMANTA KARMI MP		1083/2026
57	D-ABLAPL/8541/2026 ABLAPL/3575/2026	PARAMESWAR DAS MP		1084/2026

58	D-ABLAPL/21388/2024 ABLAPL/7640/2024	MANAS SATPATHY @ MANAS RANJAN SARKAR MP	ATKINS KISHORE SWAIN	1085/2026
59	D-ABLAPL/16071/2026 ABLAPL/6246/2026	MALAYA KUMAR BADHEI @ BHARAT BADHEI MP		1086/2026
60	D-ABLAPL/11836/2026 ABLAPL/5042/2026	GOPINATH MAHARANA MP		1087/2026
61	D-CMP/28290/2026 CMP/ /	BISIKESAN JENA MP	MANOJ KUMAR MOHANTY (2)	1149/2026
62	D-CMP/18298/2026 CMP/786/2026	SRI RAGHUNATH JEW, JAJPUR MP	SAMIR KUMAR MISHRA (SR. ADV.)	1150/2026
63	D-CMP/18298/2026 CMP/786/2026	SRI RAGHUNATH JEW, JAJPUR MP	SAMIR KUMAR MISHRA (SR. ADV.)	1151/2026
64	D-CMP/28362/2026 CMP/ /	GEETA ROY MP	ANKITA MUKHERJI	1152/2026
65	D-CMP/28387/2026 CMP/ /	KALAKAR MAJHI MP	SOURAV SUMAN BHUYAN	1153/2026
66	D-CMP/28391/2026 CMP/ /	SANJEEB PANDA @ SANJEEB KR. PANDA MP	HRUDANANDA MOHAPATRA	1154/2026
67	D-CMP/28356/2026 CMP/ /	ANANNYA ANUSUYA NAIK MP	RANJAN KUMAR ROUT	1155/2026
68	D-MACA/291/2020 MACA/291/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. MP		1445/2026
69	D-MACA/28363/2026 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD. MP	PRAKASH KUSHWAH KRISHAN MOHANTY	1446/2026
70	D-MACA/28363/2026 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD. MP	PRAKASH KUSHWAH KRISHAN MOHANTY	1447/2026
71	D-MACA/28363/2026 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD. MP	PRAKASH KUSHWAH KRISHAN MOHANTY	1448/2026
72	D-MACA/28367/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR MP	KRISHAN MOHANTY	1449/2026
73	D-MACA/28367/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR MP	KRISHAN MOHANTY	1450/2026
74	D-MACA/28367/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR MP	KRISHAN MOHANTY	1451/2026
75	D-MACA/28383/2026 MACA/ /	MENAKA DEI @ SETHI MP	DHANESWAR BEHERA	1452/2026
76	D-MACA/28383/2026 MACA/ /	MENAKA DEI @ SETHI MP	DHANESWAR BEHERA	1453/2026
77	D-CRLMC/19074/2026 CRLMC/ /	SANTOSH KUMAR SAHOO MP	BYOMAKESH TRIPATHY	1578/2026
78	D-CRLMC/19098/2026 CRLMC/ /	DIBYA RANJAN AMANTA@DIPU MP	SAMVIT MOHANTY	1579/2026
79	D-CRLMC/19103/2026 CRLMC/ /	SUSANTA SAMANTRAY @ KALIA MP	SANGRAM DALUA	1580/2026
80	D-CRLMC/19107/2026 CRLMC/ /	MADHUSUDAN BEHERA @ MADHU @ MADHUSUDAN BEHERA MP	MAADHUSUDAN BEHERA ATTANAIK	1581/2026
81	D-CRLMC/19123/2026 CRLMC/ /	RATNAKAR KHATUA MP	SAROJ KUMAR DASH	1582/2026
82	D-CRLA/4450/2025 CRLA/261/2025	MAKURU JUANGA MP	SOUBHAGYA SWAIN	1583/2026
83	D-CRLMC/4528/2023 CRLMC/4528/2023	DHIRAJ KUMAR MP	LALITENDU MOHAPATRA	1583/2026
84	D-CRLMC/11601/2026 CRLMC/1378/2026	PINTU HARIJAN MP		1584/2026
85	D-CRLA/30186/2024 CRLA/1002/2024	PRATAP MALLIK MP	AMARESH DAS	1584/2026
86	D-CRLMC/19115/2026 CRLMC/ /	PRIYARANJAN PANDA MP	SRINIVAS MOHANTY	1585/2026
87	D-CRLA/19132/2026 CRLA/ /	SUSHIL HEMBRAM MP	CHAKRADHAR SINGH	1585/2026
88	D-CRLMC/19115/2026 CRLMC/ /	PRIYARANJAN PANDA MP	SRINIVAS MOHANTY	1586/2026
89	D-CRLA/19132/2026	SUSHIL HEMBRAM	CHAKRADHAR SINGH	

	CRLA/ /	MP		1586/2026
90	D-CRLMC/19193/2026	SUBHENDU KUMAR BEHERA @ SUBHENDU KUMAR PRASAD MOHAPATRA		
	CRLMC/ /	MP		1587/2026
91	D-CRLA/19132/2026	SUSHIL HEMBRAM	CHAKRADHAR SINGH	
	CRLA/ /	MP		1587/2026
92	D-CRLA/14816/2025	RATNAKAR MALLIK	SANGRAM KESHARI ROUT	
	CRLA/649/2025	MP		1588/2026
93	D-CRLA/10313/2025	RAMAKANTA JANI	BASUDEV PUJARI	
	CRLA/422/2025	MP		1589/2026
94	D-CRLA/16850/2024	SANTOSH BEHERA	AMITAV TRIPATHY	
	CRLA/616/2024	MP		1590/2026
95	D-CRLA/19206/2026	SITA DEHURI @ RATNI MUKHI	DEBI PRASAD PATTNAIK	
	CRLA/ /	MP		1591/2026
96	D-WA/28261/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2123/2026
97	D-WA/28261/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2124/2026
98	D-WA/28262/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2125/2026
99	D-WA/28262/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2126/2026
100	D-WP(C)/25008/2026	AJET KHAN		
	WP(C)/17415/2026	MP		11765/2026
101	D-WP(C)/27715/2026	P.LEELA	BIRAJA PRASANNA DAS	
	WP(C)/19239/2026	MP		11766/2026
102	D-WP(C)/28246/2026	ANIL KUMAR NAYAK	ATUL TRIPATHY	
	WP(C)/ /	MP		11767/2026
103	D-WP(C)/13793/2026	SAIRAM APAT	ARUN KUMAR PATRA	
	WP(C)/10479/2026	MP		11768/2026
104	D-WP(C)/28247/2026	SOUMEDRA PATNAIK	ATUL TRIPATHY	
	WP(C)/ /	MP		11769/2026
105	D-WP(C)/28248/2026	HERITAGE VISION EDUCATIONAL TRUSTRAJJEET ROY		
	WP(C)/ /	MP		11770/2026
106	D-WP(C)/28251/2026	HERITAGE VISION EDUCATIONAL TRUSTRAJJEET ROY		
	WP(C)/ /	MP		11771/2026
107	D-WP(C)/28259/2026	SUPERINTENDING ENGINEER, HEAD WORKS DIVISION, ANCHUTY, A.G.A		
	WP(C)/ /	MP		11772/2026
108	D-WP(C)/28270/2026	PABITRA MOHAN BHUTIA	ANAND PRAKASH DAS	
	WP(C)/ /	MP		11773/2026
109	D-WP(C)/23914/2026	ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST, CUTACK		
	WP(C)/16931/2026	MP		11774/2026
110	D-WP(C)/28273/2026	NARENDRA MALLICK	RAMAKANTA NAYAK	
	WP(C)/ /	MP		11775/2026
111	D-WP(C)/28260/2026	SHIVASHIKA MEKAP	DEBASIS TRIPATHY	
	WP(C)/ /	MP		11776/2026
112	D-WP(C)/28276/2026	RAJEEB LOCHAN MAHAPATRA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		11777/2026
113	D-WP(C)/28278/2026	JAYALAL BHOI	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		11778/2026
114	D-WP(C)/10146/2025	MDSG CONSTRUCTION PVT LTD.	SUKANTA KUMAR DALAI	
	WP(C)/7408/2025	MP		11779/2026
115	D-WP(C)/14222/2026	PRADIPTA KUMAR DASH	SAIBRATA RATH	
	WP(C)/10248/2026	MP		11780/2026
116	D-WP(C)/21733/2026	DR. SUBHASIS NAYAK	SOUBHAGYA SWAIN	
	WP(C)/15403/2026	MP		11781/2026
117	D-WP(C)/28281/2026	CHAMPUA LARGE SEIZED MULTIPURPOSE CO-OPERATIVE SOCIETY LIMITED, KEONJHAR		
	WP(C)/19289/2026	MP		11782/2026
118	D-WP(C)/28282/2026	SANTOSINI BHOI	KRISHNA CHANDRA SAHU	
	WP(C)/19313/2026	MP		11783/2026
119	D-WP(C)/28285/2026	LILY PRADHAN	KRISHNA CHANDRA SAHU	
	WP(C)/19315/2026	MP		11784/2026
120	D-WP(C)/31145/2025	M/S SARATHI INFRASTRUCTURE AND DEVELOPERS, GANJAM		
	WP(C)/21801/2025	MP		11785/2026

121	D-WP(C)/28295/2026 WP(C)/ /	UNION OF INDIA MP	ABHISHEK MOHANTY	11786/2026
122	D-WP(C)/4406/2025 WP(C)/3575/2025	KRUSHNA CHANDRA PANDY MP	BHOJARAJ SETH	11787/2026
123	D-WP(C)/28297/2026 WP(C)/ /	UNION OF INDIA MP	ABHISHEK MOHANTY	11788/2026
124	D-WP(C)/28294/2026 WP(C)/ /	SHREE GOPINATH DEV BIJE MP	SHRADHA DAS	11789/2026
125	D-WP(C)/28301/2026 WP(C)/ /	SATYAJIT RAUL MP	BIVUDATTA CHALAN	11790/2026
126	D-WP(C)/28304/2026 WP(C)/ /	M/S. SARASWATI SISHU VIDYA MANDIR, MP	BURVA KUMAR BEHERA 1	11791/2026
127	D-WP(C)/28319/2026 WP(C)/ /	PRIYANATH PATI MP	ALOK KUMAR PANDA	11792/2026
128	D-WP(C)/28310/2026 WP(C)/ /	DIPTYMAYEE MOHANTY MP	JAGABANDHU SAHU	11793/2026
129	D-WP(C)/24463/2026 WP(C)/18834/2026	DHANANJAYA TRIPATHY MP	SOUMYA MISHRA	11794/2026
130	D-WP(C)/24463/2026 WP(C)/18834/2026	DHANANJAYA TRIPATHY MP	SOUMYA MISHRA	11795/2026
131	D-WP(C)/31146/2025 WP(C)/21823/2025	M/S SARATHI INFRASTRUCTURE AND DEVELOPERS, MP	GANJAM	11796/2026
132	D-WP(C)/28322/2026 WP(C)/ /	KABIRAJ SWAIN MP	AYUSH KHANDELWAL	11797/2026
133	D-WP(C)/28329/2026 WP(C)/ /	M/S.KRISHNA PROPERTIES DEVELOPERS MP	PINGALI, KURUMI	11798/2026
134	D-WP(C)/34831/2023 WP(C)/34831/2023	RAMNATH NAHAK MP	PRAMOD KISHORE CHAND	11799/2026
135	D-WP(C)/2153/2024 WP(C)/2541/2024	SASMITA NAYAK MP	SHIB SHANKAR MOHANTY	11800/2026
136	D-WP(C)/1267/2024 WP(C)/1179/2024	MAHESWARI INFRA DEVELOPER PVT. LTD MP	SHIBSHANKAR MOHANTY	11801/2026
137	D-WP(C)/28333/2026 WP(C)/ /	V.RAMADEVI MP	PRASANTA KUMAR NANDA	11802/2026
138	D-WP(C)/28336/2026 WP(C)/ /	R M ORE AND METAL TRADING LLP, BHUBANESWAR MP	ANANDAN DAS	11803/2026
139	D-WP(C)/28339/2026 WP(C)/ /	SAKUNTHALA SAHU MP	PRASANTA KUMAR NANDA	11804/2026
140	D-WP(C)/28340/2026 WP(C)/ /	ABHIJEET MAHAPATRA MP	BISWABIHARI MOHANTY	11805/2026
141	D-WP(C)/28343/2026 WP(C)/ /	SUBASINI SAMAL MP	DIPTI RANJAN BHOKTA	11806/2026
142	D-WP(C)/26184/2026 WP(C)/18064/2026	PRAVAT KUMAR ROUT MP	ASHOK KUMAR BEHERA, AUROVINDA MOHANTY	11807/2026
143	D-WP(C)/28344/2026 WP(C)/ /	ANUPAMA DAS MP	SANGRAM JENA	11808/2026
144	D-WP(C)/28353/2026 WP(C)/ /	BABITA MOHANTA MP	PRASANTA KUMAR SATAPATHY	11809/2026
145	D-WP(C)/27690/2026 WP(C)/19283/2026	BRAHMANANDA JENA MP	SUPRIYA PATRA	11810/2026
146	D-WP(C)/28360/2026 WP(C)/ /	M/S.NM MANAGEMENT SERVICES, BHUBANESWAR MP	ANSHURANTA RATH	11811/2026
147	D-WP(C)/28364/2026 WP(C)/ /	LIPU KUMAR MALL MP	MIHIR KANTA RATH	11812/2026
148	D-WP(C)/28373/2026 WP(C)/ /	BHAGABAN @ KANDURI SUAR MP	ANSHURAM MISHRA	11813/2026
149	D-WP(C)/28378/2026 WP(C)/ /	M/S.KRISHIK INFRASTRUCTURE DEVELOPERS, MP	RANTAN, PRADINESWAR	11814/2026
150	D-WP(C)/27002/2026 WP(C)/18495/2026	MANOJ KUMAR BHANJA MP	PARSURAM PANDA	11815/2026
151	D-WP(C)/34860/2025 WP(C)/25108/2025	BANAJABASINI ACHARYA @ SONALIKA ACHARYA MP		11816/2026
152	D-WP(C)/28399/2026	CHITTARANJAN PILLA	SAIBRATA RATH	

	WP(C)/ /	MP		11817/2026
153	D-WP(C)/28401/2026	BIJAY KUMAR SAHOO	PAJATI KESHARI KHUNTIA	
	WP(C)/ /	MP		11818/2026
154	D-WP(C)/28398/2026	WAZID KHAN	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		11819/2026
155	D-WP(C)/28407/2026	SK.S ARIF HUSSAIN	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		11820/2026
156	D-WP(C)/28408/2026	REENA ROUT	SRITAM KUMAR NAYAK	
	WP(C)/ /	MP		11821/2026
157	D-WP(C)/15957/2021	TARINI RANJAN MISHRA		
	WP(C)/15957/2021	MP		11822/2026
158	D-WP(C)/28410/2026	PUSPALATA NAYAK	LALITENDU MISHRA	
	WP(C)/ /	MP		11823/2026
159	D-WP(C)/28413/2026	ANKURA @ ANKURA CHARAN SAHOO	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		11824/2026
160	D-WP(C)/36834/2024	BIKUNI SAHOO	KSHIROD KUMAR ROUT	
	WP(C)/21001/2024	MP		11825/2026
161	D-WP(C)/28419/2026	RABINDRA KUMAR SAHU	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		11826/2026
162	D-WP(C)/24437/2026	SANTOSH KUMAR BEHERA	RAMAKANTA SARANGI	
	WP(C)/18179/2026	MP		11827/2026
163	D-WP(C)/28425/2026	NIHAR KANTA BISWAL	SUBHADUTTA ROUTH	
	WP(C)/ /	MP		11828/2026
164	D-WP(C)/24453/2026	JYOTI RANJAN SAMANTARAY	RAMAKANTA SARANGI	
	WP(C)/18228/2026	MP		11829/2026
165	D-WP(C)/28423/2026	CHANDRA GOND	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		11830/2026
166	D-WP(C)/24445/2026	SUBHAJIT ACHARJYA	RAMAKANTA SARANGI	
	WP(C)/18185/2026	MP		11831/2026
167	D-WP(C)/24430/2026	SMRUTI RANJAN MISHRA	RAMAKANTA SARANGI	
	WP(C)/17972/2026	MP		11832/2026
168	D-WP(C)/28421/2026	SUSANTA KUMAR MANDAL	GAJENDRANATH ROUT	
	WP(C)/ /	MP		11833/2026
169	D-WP(C)/24440/2026	HRUSIKESH DAS	RAMAKANTA SARANGI	
	WP(C)/18184/2026	MP		11834/2026
170	D-WP(C)/28429/2026	SUBRAT KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		11835/2026
171	D-WP(C)/7239/2026	SUSANTA KUMAR PATTNAIK	BHABANI SHANKAR RAYAGURU	
	WP(C)/5659/2026	MP		11836/2026
172	D-WP(C)/28430/2026	PADMINI PANDA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		11837/2026
173	D-WP(C)/7239/2026	SUSANTA KUMAR PATTNAIK	BHABANI SHANKAR RAYAGURU	
	WP(C)/5659/2026	MP		11838/2026
174	D-WP(C)/28435/2026	ARATI BAG	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		11839/2026
175	D-WP(C)/28440/2026	TRIBENI BAG	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		11840/2026
176	D-WP(C)/28443/2026	SUMITRA SABAR	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		11841/2026
177	D-WP(C)/28446/2026	NITYANANDA BEHERA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		11842/2026
178	D-WP(C)/28445/2026	KALYANI SABAR	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		11843/2026
179	D-WP(C)/28447/2026	ARUN KUMAR CHAND	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		11844/2026
180	D-WP(C)/28448/2026	MONALISA SAHU	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		11845/2026
181	D-WP(C)/28449/2026	RAMA RANJAN JENA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		11846/2026
182	D-WP(C)/28450/2026	DHIRENDRA CHAND	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		11847/2026